

(e) if so, the details thereof and the reaction of the Union Government thereto?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) to (c) An offer to take over sick textile mills at a nominal cost or even free of cost was made to the respective State Governments provided the State Governments were willing to accept the responsibility of running the viable mills and protecting the interest of the workers. Offer was also made that the Central Government would write-off /waive the loans given by the Government of India/NTC(HC) to these mills and interest thereon as well as the amount of VRS paid to the workers who had accepted voluntary retirement. In addition, the Government of India would be willing to discharge the liabilities towards arrears of statutory dues of the workers. The Government of Rajasthan, Karnataka, Tamil Nadu, Uttar Pradesh, Madhya Pradesh, Kerala and Maharashtra have declined the offer. No concrete response has been received from the other State Governments to whom the offer was made.

(d) No, Sir.

(e) Does not arise.

Maruti Udyog

582. SHRI K.C. KONDAIAH Will the Minister of INDUSTRY be pleased to state:

(a) whether the long standing row between the Government and Japanese Auto Mobile major, Suzuki Motor Corporation over Maruti Udyog Ltd. was discussed recently to resolve the issue amicably, and

(b) if so, the outcome thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) . (a) and (b) M/s. Suzuki Motor Corporation (SMC) of Japan has petitioned the International Court of Arbitration(ICA) under the International Chamber of Commerce opposing the appointment of Shri RSSLN Bhaaskarudu as the Managing Director of Maruti Udyog Limited. The proceedings are pending before the ICA. There have been informal discussion between the representatives of Government and the representatives of SMC to resolve the dispute. However, these have not yielded any result so far.

Land acquired by Mahanadi Coalfield Limited

583. SHRI TATHAGATA SATPATHY : Will the Minister of COAL be pleased to state:

(a) the total land acquired by the Mahanadi Coalfield Limited (MCL) in Orissa;

(b) the number of families displaced due to the acquisition of land by MCL;

(c) the compensation paid to each affected family; and

(d) the rehabilitation measures taken for these displaced families?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) The total land acquired by MCL inclusive of land inherited from its predecessor companies is 20,041.316 hectares. Physical possession given by Government, however, is for 6,455.918 hectares only.

(b) Till date 384 families have been displaced due to acquisition of land by MCL.

(c) Rs. 52,92,41,838.00 has been paid as compensation to the affected families.

(d) In MCL following rehabilitation measures are undertaken in accordance with the rehabilitation guidelines issued by the Government of Orissa.

Self-employment, allotment of free Govt. land for homestead purpose, help for shifting of villagers for rehabilitation. The rehabilitation sites are provided with facilities like road, street light, School buildings, health centre, provisions of drinking water, recreation centres, ponds, tanks, play ground, veterinary centres, tree plantation, shopping centres etc.

Reduction in Japan Aid

584. SHRI S.S. OWAISI : Will the Minister of FINANCE be pleased to state:

(a) whether Japan has decided to reduce its aid to the developing countries over the next three years;

(b) if so, the details thereof;

(c) whether India is also likely to be affected by reducing this aid;

(d) if so, the extent to which India is likely to be affected ;and

(e) the steps taken by the Government to meet the requirements keeping in view of the decision taken by India?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) Yes, Sir.

(b) Japanese Government have proposed 10% cut in the Japanese Official Development Assistance Budget for 1998-99.

(c) to (e) Japanese Official Development Assistance to India is announced annually at the India Development Forum Meeting. The impact of the cut will be known only at that time. The Japanese have also recently announced freezing of loans and grants for new projects in India.